

In the National Company Law Tribunal, Jaipur

Item No. 01

CP No. (IB)- 228/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

M/s Harit Polytech Pvt. Ltd.

.....Applicant/Petitioners

VS.

M/s Anamika Conductors (P) Ltd.

.....Respondent

Order delivered on 04.09.2019

**Coram: DR. POONDLA BHASKARA MOHAN, JUDICIAL MEMBER
SH. RAGHU NAYYAR, TECHNICAL MEMBER**

For Petitioner (s) : Kumar Vikram, Adv.

For Respondent(s) : None-appeared

ORDER

The learned counsel for the applicant shall take out personal notice by RPAD/SPAD and by all other modes and file proof of service within two weeks from today. Post the matter on 24.09.2019.

Sd—

(RAGHU NAYYAR)
TECHNICAL MEMBER

Sd—

(DR. POONDLA BHASKARA MOHAN)
JUDICIAL MEMBER